

The Minister of Law (Shri A. K. Sen): The information is being collected and will be laid on the Table of the House as early as possible.

Supreme Court

2873. Shri Ram Krishna: Will the Minister of Home Affairs be pleased to state:

(a) the number of appeals filed from decisions of High Courts in Supreme Court during 1957-58, High Court-wise;

(b) the number of cases decided during the same period; and

(c) the number of cases pending at the end of that period?

The Minister of Home Affairs (Shri G. B. Pant): (a) A statement is laid on the Table of the Lok Sabha. [See appendix VIII, annexure No. 40.]

(b) 438 cases were decided by the Supreme Court during the year 1957-58.

(c) 1783 cases were pending on 31st March 1958.

Development of Regional Languages in Bombay State

2874. Shri Pangarkar: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the amount to be given as grants-in-aid during 1958-59 to Bombay State for the development of regional languages; and

(b) the heads on which it is to be used?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) The matter can be considered only after the Government of India's Scheme for the development of modern Indian languages has been finalised.

(b) Does not arise.

Viswa Bharati

2875. Shri R. Narayanasamy: Will the Minister of Education be pleased to state whether any special steps have been taken to confer degrees on those who had been awarded diplomas prior to the reconstruction of the Viswa Bharati as a Central University?

The Minister of Education (Dr. K. L. Shrimall): No, Sir.

Avoidance of Double Taxation Treaty with U.S.A.

2876. Shri Manabendra Shah: Will the Minister of Finance be pleased to state whether Government has any proposal to enter into avoidance of double taxation treaty with the United States?

The Minister of Finance (Shri Morarji Desai): There are no definite proposals under consideration but there have been some preliminary talks.

Divorces in Delhi

2877. Shri B. C. Prodhan: Will the Minister of Home Affairs be pleased to state:

(a) the number of divorce cases filed in the Delhi courts during the year 1956-57; and

(b) the number of such cases decided during the same period?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The information is being collected and will be laid on the Table of the House.

Institutions under Ministry of Home Affairs

2878. Shri Siddiah: Will the Minister of Home Affairs be pleased to lay a statement showing:

(a) the names of the technical and educational institutions controlled by the Ministry of Home Affairs: